

GOVERNMENT OF PUDUCHERRY  
TALUK OFFICE, VILLIANUR

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No.1/TOV/A6/COVID-19/2021.

Villianur dt.18.04.2021

**ORDER**

SUB: TOV - COVID-19 - Restriction in containment zone in Villianur Revenue Village - reg.

REF: Circular No.214/DHFWS/2021 dt.16.04.2021 from the Director (Health), Directorate of Health and Family Welfare Services, Puducherry.

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In view of identification of five Positive cases of COVID-19 in the Villianur Revenue Village pertaining to this Taluk jurisdiction on 17.04.2021, the following houses have been declared as Containment Zone.

Sl.No.	Revenue Village	Address
1	Villianur	No.25, Annai Nagar, 1 <sup>st</sup> Cross, Villianur.
2.	Villianur	No.38, Annai nagar, 2 <sup>nd</sup> Cross, Villianur.

All vehicular movement and personnel movement has to be restricted. The containment zone shall be guarded by the police with clear Entry and Exit Points. Movement of persons allowed only for maintaining supply of goods and services and for medical emergencies. A record may be maintained about the details of people moving in and out of perimeter by the Police.

The Medical Officer shall carry house to house surveillances by special team and clinical management of all cases as per protocol.


The Commissioner, Villianur Commune Panchayat shall arrange to disinfect the entire area with 1% Sodium Hypochlorite Solution and shall make mike publicity.

H. N. S. S. S.  
18/4/21

The Revenue Inspector, Villianur Firka shall make necessary arrangement to ensure availability of essentials viz. vegetables, groceries and milk to the people at their locality.

The JE, PWD, shall provide barricading along the perimeter of the containment zone so as to prevent unauthorized movement of people, in consultation with SHO and RI.

Hence, it is requested for appropriate action and continuous monitoring in the containment zone so as to control the spread of the infectious COVID-19 disease.

  
(R.ARUN AYAVOU)  
TAHSILDAR  
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INCIDENT COMMANDER

To

1. The Medical Officer, PHC, Villianur.
2. The Executive Engineer, B&R (South), PWD, Puducherry
3. The Commissioner, Villianur Commune Panchayat.
4. The Station House Officer, Villianur Police Station.
5. The Revenue Inspector, Villianur Firka.

Copy Submitted to:

1. The District Collector, Puducherry.
2. The Sub Collector (Revenue) South, Villianur.
3. The SSP (Law & Order), Puducherry.